

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

IA No. 343 of 2013 in DFR No. 2096 of 2013

Dated : 22nd October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Transmission Corporation of Andhra Pradesh & Ors. ...Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory Commission
& Anr ...Respondent(s)

Counsel for the Appellant(s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s):

ORDER

(IA No. 343 of 2013 – for delay in filing)

Issue notice to all the Respondents. Dasti service is permitted.

Post the matter for hearing the condonation of delay application on

13.11.2013 at Delhi Bench.

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson